

Name of the Judgeship: Latehar


Calendar Year: 2016


Statement for the Quarter:- 3rd Quarter, 2016 (For the period from July, 2016 to September, 2016)


(1) Number of Court Rooms for Judicial Officers of District & Subordinate Courts constructed / completed during the Quarter	(2) Total number of Court Rooms for Judicial Officers of District & Subordinate Courts available/existing during the Quarter	(3) Total number of Court Rooms for Judicial Officers of District & Subordinate Courts under construction during Quarter	(4) Number of Residential units for Judicial Officers of District & Subordinate Courts constructed/completed during Quarter	(5) Total number of Residential units for Judicial Officers of District & Subordinate Courts available/existing during Quarter	(6) Total number of Residential units for Judicial Officers of District & Subordinate Courts under construction during Quarter
Nil	7	12 (12 Court Building under construction)	Nil	7	Nil {E-Type (04 P.O.) Residential Quarter proposed and it is under process i.e. awaiting for Administrative Sanction from the State Government}

Submitted,


Nazir,
Civil Court, Latehar


Court Manger,
Civil Court, Latehar


I/c Judge-in-Charge,
Civil Court, Latehar


Principal District & Sessions Judge,
Latehar